

**F.No. 01(01)/President's Tour/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 25.01.2019

ORDER NO. 04 OF 2019

In partial modification to Tour order No. 01 of 2019 of **Hon'ble Mr. Justice Dilip Gupta, President**, the Hon'ble President will proceed return journey to CESTAT, New Delhi from CESTAT, Allahabad via Varanasi. Hon'ble President will be entitled to Single return journey fare from Varanasi to New Delhi.

By Order



**(Bineesh Kumar K.S.)
Registrar**

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Senior Member, CESTAT, Allahabad.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy Registrar/Asstt. Registrar, CESTAT, New Delhi/Allahabad.
5. Accounts Section, CESTAT, Delhi
6. Caretaking Section, CESTAT, Delhi
7. Website
8. Guard file/Office copy

F.No. 01(01)/Tour/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01,2019

TOUR ORDER NO. 05 OF 2019

In continuation to Tour order no. 02 of 2019 Hon'ble President is pleased to extend the tour of Hon'ble Sh. Ashok Jindal, Member (Judicial) CESTAT, New Delhi from **26.01.2019 to 28.01.2019**.

The officer is not entitled for TA/DA as per rules.

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Shri Ashok Jindal, Member (Judicial), CESTAT, Chandigarh.
4. PA to Registrar, CESTAT, New Delhi
5. Deputy Registrar/Asstt. Registrar, CESTAT, New Delhi/Chandigarh.
6. Accounts Section, CESTAT, Delhi.
7. Website.
8. Guard file/Office copy.
9. Care taking Section.